NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/17/2017

NAME OF THE PETITIONER(S)

: S.P. VELUMANI

NAME OF THE RESPONDENT(S)

: MAGNUM SPINNING MILLS INDIA PVT LTD

UNDER SECTION

: 241/242 OF COMPANIES ACT 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

O. S. Mayula Deri, Adv

FOR KSR & CO CONFORM Secretaries LLP FOX PEXITIONER

COINDOCHOR

R. VIDHYARHANKAR

Counsel For Perpondents

R. ASHOICKUMAR

Counsel For Perpondents

2. R. VIDHYASHANKAR R. ASHOLKUMAR

ORDER

The counsel for both the parties present. The counsel for the respondent prays for time to get the translation of the document which are in Tamil. At request, time is enlarged. Put up on 07.09.2017 at 10.30 A.M.

J-sijage ree-

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) (CH. MOHD. SHARIEF TARIO) MEMBER (JUDICIAL)